

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:393

ANSWERED ON:24.11.2005

PROBE INTO DEFENCE PROCUREMENT

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**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the CBI has started probing role of middlemen and kickbacks in defence procurement;
- (b) if so, the progress of investigations;
- (c) whether any time limit has been fixed to complete the investigations; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (d): At present there are 47 cases that stand referred to the Central Bureau of Investigation (CBI) for investigation. No time frame has been given to the CBI for completing of the investigation. It is for the CBI to decide in what time frame they would be able to complete the investigation.